is entirely opposed to almost everybody's policy in India. I cannot speak for everybody, but it is opposed to the Government's policy, and yet he did that

SHRI R. U AGNIBHOJ: Who is responsible for sending this delegation? Who told these students to go?

SHRI JAWAHARLAL NEHRU: I don't know. I think some direct invitations are issued to Students' Unions, sometimes to some Universities, sometimes the Vice-Chancellors select some students. There is no regular method.

DR. D H. VARIAVA Who financed the students who went to this Conference?

SHRI JAWAHARLAL NEHRU I don't know who financed them May be the Students' Organisations financed them

DR D. H VARIAVA. Are there any other institutions or organisations which are financing these students so as to go and lower the prestige of India in other countries

SHRI JAWAHARLAL NEHRU It is difficult to say Certainly, the number of invitations that are coming to India for all kinds of delegations to various parts of the world is increasing at such a rapid pace that it is difficult to keep track of them We laid down a rule that while we don't wish to come in the way of people going abroad anywhere, we don't like the idea of people going at other countries' expense from here except that once they are in the other country they may be treated as guests of some organisation there. Now, it is not very difficult to get round that rule even though we try to enforce it.

SHRI AKBAR ALI KHAN Is there any foreign agency helping these students to go there and take part in these conferences?

SHRI JAWAHARLAL NEHRU. You mean foreign agency in India or outside?

SHRI AKBAR ALI KHAN In India.

SHRI JAWAHARLAL NEHRU No, not that I am aware of But there are so many organisations in other countries who send these invitations and

who treat them as their guests there, and it may be that they sometimes provide the travelling expenses too.

Prof HUMAYUN KABIR: Is it not true that much of the misunder-standing is due to the fact that they are called delegates of India while in fact they represent nobody but themselves or their special organisations?

SHRI JAWAHARLAL NEHRU · That is so, but they call themselves delegates

SHRI JASWANT SINGH: Have Government information as to who sponsored this Conference of the Asian-African students; whether it was the Indonesian Government there or whether some private organisation sponsored this Conference?

SHRI JAWAHARLAL NEHRU. I could not exactly say The matter came up before me and I did not particularly like the look of things, but then I found that the President of the Indonesian Republic was a patron of this Conference at Bandung and that obviously gave it a certain status, though whether the President was taking any active interest or not is another matter.

PANDIT S S N TANKHA Is it a fact that the visit of one party of these students was sponsored by the Communist Party of India?

SHRI JAWAHARLAL NEHRU: The Communist Party?

PANDIT S S TANKHA Yes.

SHRI JAWAHARLAL NEHRU: Well, it would perhaps be more correct to say, by some organisation which is controlled by the Communist Party.

ग्रासाम के गोलपाड़ा क्षेत्र में सीमा पर धावा

*१३७. श्री नवाब सिंह चौहान क्या प्रधान मत्री यह बताने की कृपा करेगे कि :

(क) क्या यह सच है कि मई महीने के अन्तिम सप्ताह में कई हथियारबन्द पाकि-स्तानी गोलपाडा इलाके में भारतीय सीमा में घुम आये और कई स्थानों पर उन्होने लूट मार की व डाके डाले। यदि हा, तो इसका अधिकृत विवरण क्या है,

- ्रिल्) र इसके कारण जन ऋौर धन की कितनी हानि हुई; ऋौर
- (ग) इन कार्यवाहियों को रोकने के लिये सरकार ने क्या क्या कदम उठाये हैं?

†[Border raid in Goalpara area in Assam

*137. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

- (a) Whether it is a fact that in the last week of May, several armed Pakistanis intruded into Goalpara areain the Indian territory and committed dacoities and robberies at several places; it so, what is the authentic account of the same;
- (b) what is the extent of loss of life and property on this account; and
- (c) what steps have been taken by Government to check such incidents?]

वैदेशिक कार्य मंत्री की संसदीय सिचव (श्रीमती लक्ष्मी मेनन) : (क) २४ मई, १६५६ को गोलपाडा जिले के दक्षिणी मलमारा थाने के दावानेरलगा स्थान की गांव सुरक्षा पार्टी के सदस्यों ने, सीमा पर गश्त लगाते हुए ग्यारह हथियारबन्द पाकिस्तानी राष्ट्रिकों को देखा जो कि भारतीय इलाके में जबरदस्ती घुस ग्राये थे ग्रौर उन्हें ललकारा। कई ग्रौर भी गांव वालों ने इन जबरदस्ती घुस ग्राने वालों को घेर लिया। तब पाकिस्तानी राष्ट्रिकों ने चार राउन्ड गोली चलाई ग्रौर ग्रपने साथ लाई हुई नाव में बैठकर पाकिस्तान के इलाके में भाग गये।

- (ख) जान या मालका कोईभी नुकसान नहीं हुग्रा।
- (ग) १ जून, १६५६ को ग्रामाम सरकार ने पूर्वी पाकिस्तान सरकार के पास विरोध-पत्र भेजा था और उसके जवाब का इंतजार है। ग्रामाम सरकार ने इस विषय में भी कदम उठाये हैं कि भविष्य में ऐसी वारदातें न हों।

T[THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) On the 24th May 1956, while patrolling the border, members of the village defence, party of Dawaneralga, South Salmara P.S., District Goalpara, found eleven armed

†English translation.

Pakistani nationals who had trespassed into Indian territory and challenged them. A number of villagers also surrounded the trespassers who then fired four rounds and escaped to Pakistan territory in a boat which they had brought.

to Questions

- (b) There was no loss of life or property.
- (c) The Government of Assam lodged a protest with the Government of East Pakistan on the 1st June 1956 to which a reply is awaited. They have also taken steps to prevent such incidents in future.]

श्री नवाब सिंह चौहान : जो गोली चलाई गई, उसमें क्या कुछ लोगों को चोटें ग्राई ?

SHRIMATI LAKSHMI MENON: No, There was no loss of life.

श्री जवाहरलाल नेहरू : जी नहीं, किसी का कोई भी नुकसान नहीं हुआ।

श्री नवाब सिंह चौहान: क्या उमके बाद भी ऐसी श्रीर कई दुर्घटनायें हो चुकी हैं? क्या सरकार को इसका पता है? यानी पाकिस्तान सरकार का श्रभी जवाब भी नहीं श्राया कि श्रीर दूसरी दुर्घटनायें भी हो गई? क्या हम यह श्राशा करें कि कम से कम इस मामले में पाकिस्तान सरकार कोई उल्टा सीधा जवाब नहीं दे देगी?

श्रो जवाहरलाल नेहरू: यह याद रिलये कि सरहद के ऐसे मामलों में किसी सरकार का कोई इंतजाम नहीं होता है। सरहद में इधर उधर कोई मारपीट हो जाय, तो उसकी हैमियत बढ़ानी नहीं चाहिये, गोया कि सरकार कुछ कर रही है। डाकू होते हैं, चोरहोते ह स्रौर हर ढंग के लोग होते हैं, जो कि सरहद से, सीमा से, फायदा उठाते हैं सौर इधर उधर मार पीट करके उधर जाते हैं या यहां स्राने हैं।

Shri PURNA CHANDRA SHARMA: Is it not a fact that some such incidents have often been occurring at the Pakistan border on the Assam side?

SHRI JAWAHARLAL NEHRU: This answer is with regard to the border on the Assam side.

SHRI PURNA CHANDRA SHAR-MA: How many such incidents have happened?

SHRI JAWAHARLAL NEHRU: Altogether there are 29 incidents and out of these 29 incidents throughout this period two persons have been killed, seven injured, five kidnapped, five heads of cattle lost and the loss of property was Rs. 7,000.

श्री रामेश्वर श्रिग्निभोज : ये वारदातें पाकिस्तान सरकार की कनाइवैस से होती हैं अथवा पाकिस्तान की सरकार श्रपने बार्डर के लोगों को कंट्रोल नहीं कर सकती हैं ?

श्री जवाहरलाल नेहरू: ऐसे मामलों में न पाकिस्तान की सरकार कंट्रोल कर सकती है ग्रीर न हिन्दुस्तान की सरकार।

GENEVA CEASE-FIRE AGREEMENT

*138. SHRI M. GOVINDA REDDY: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the South Vietnam has declared that she is not bound by the Geneva Cease-Fire Agreement; and
- (b) if so, what is the position of the International Supervisory Commission regarding the elections to be conducted and the safety of its personnel?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) The authorities in South Vietnam have said that they are not a party to the Geneva Agreements and are not bound by them.

(b) The International Supervisory Commission has not been charged by the Geneva Agreements with the task of arranging for or supervising elections. The Final Declaration dated the 21st July 1954 of the Geneva Conference, however, requires the parties to consult together on the holding of free general elections by secret ballot under supervision of an International Commission for purposes of unification of Vietnam. The Co-Chairman in messages sent in May last to the International Commission and to the Government in North and South Vietnam have expressed the hope that the International Supervisory Commission will persevere in their efforts to maintain and strengthen peace in Vietnam on the basis of the fulfilment of the Geneva

Agreement on Vietnam with a view to the re-unification of the country through the holding of free nation-wide elections in Vietnam under the supervision of an International Commission. They have added that, pending the holding of free general elections for the re-unification of Vietnam, the two Co-Chairmen attached great importance to the maintenance of the cease-fire under the continued supervision of the International Commission for Vietnam. The Co-Chairmen have strongly urged the authorities in both parts of Vietnam to give to the Commission all possible assistance in the exercise of their functions and have asked the authorities in both part of Vietnam to transmit the Co-Chairman, as soon as possible, either jointly or separately, their views about the time required for the opening of consultations on the organisation of nation-wide elections in Vietnam and the time required for the holding election as a means of achieving reunification of Vietnam.

The safety of the Commission personnel is guaranteed under Article 25 of the Agreement to which the French High Command in Indo-China and the High Command of the People's Army in Vietnam are parties. The Government of South Vietnam has declared that they will continue to extend effective cooperation to the Commission. ensure the security of its members and will, the fullest extent possible facilitate the accomplishment of its mission of peace, although they are not a party to the Geneva Agreements and are not bound by them.

SHRI M. GOVINDA REDDY: May I know if there is any change in the attitude of the South Vietnam Government since the reply to the Anglo-Soviet appeal?

SHRI JAWAHARLAL NEHRU: The answer was a very long one and states the position exactly as we know it now. There is nothing more to add to it.

SHRI M. GOVINDA REDDY: May I know, Sir, whether there is any truth in the report that war materials have been received in South Vietnam from the U.S.A.?

SHRI JAWAHARLAL NEHRU: Charges have been made of this kind on